


**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/104/(IB)/2017  
**NAME OF THE PETITIONER(S)** : EMGEE INFRASTRUCTURE HOLDINGS I PVT LTD  
**NAME OF THE RESPONDENT(S)** : DDR PROPERTY DEVELOPERS & BUILDERS P LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1)	Keerthikiran Murali (For Aniruddh Krishnan)	Counsel for the Petitioner	
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**ORDER**

Counsel for petitioner present. He stated that he has filed a memo wherein he has prayed to get the petition amended on the grounds mentioned in the application. Perusal of the petition alongwith documents satisfies this Bench to allow the petition to be amended. Petitioner is directed to amend the petition accordingly and file the same before the next date of hearing. Put up on 21.06.2017 at 2.30 P.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)